

**HIGH COURT OF TRIPURA
AGARTALA**

NOTIFICATION

Dated, Agartala, the 06th November, 2018

No.F.3(43)-HC/2018/17822 The Hon'ble High Court has been pleased to nominate the following Judicial Officers of Tripura to attend the **1st National Meet for Sensitisation of Family Court Matters** to be held at **Ranchi, Jharkhand** on **17.11.2018**:

- (1). **Sri A. Paul**, Director, Tripura Judicial Academy, Agartala.
- (2). **Sri A. Pandey**, Member Secretary, Tripura State Legal Services Authority, Agartala.
- (3). **Smti. Sankari Das**, Judge, Family Court, Udaipur, Gomati District.
- (4). **Sri P. Kumar**, Addl. Judge, Family Court, Agartala, West Tripura.
- (5). **Smti. M. Banerjee**, Principal Counsellor, Family Court, Udaipur, Gomati District.

The attendance in the aforesaid National Meet will be treated as official duty. All the nominated Officers shall attend their respective offices on 19.11.2018 positively.

By order,

Sdt

(A. Debbarma)

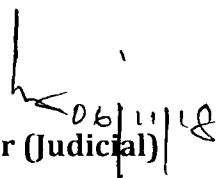
Registrar (Judicial)

Memo No.F.3(43)-HC/2018/17823-36 Dated, Agartala, the 6th November, 18

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
3. The Member Secretary, Jharkhand State Legal Services Authority (JHALSA), Doranda, Ranchi-834002 (**Email: jhalsaranchi@gmail.com / Fax number:- 0651-2482397 / Mobile No. 8986601912**) for information and necessary action.
4. The District & Sessions Judge, Gomati District, Udaipur for information. During absence of Smti. Sankari Das, Judge, Family Court, Udaipur, Gomati District, the charge of the Office and Court of Judge, Family Court, Udaipur, Gomati District shall remain with the District & Sessions Judge, Gomati District, Udaipur.
5. **Sri A. Paul**, Director, Tripura Judicial Academy, Agartala (**Email: arindampaul@aij.gov.in / Mobile No. 9436458284**) along with a copy of letter dated 02.11.2018 of the Member Secretary, Jharkhand State Legal Services Authority (JHALSA) for information and necessary action. He is requested to send his travel itinerary directly to the Member Secretary, Jharkhand State Legal Services Authority (JHALSA).

6. **Sri A. Pandey**, Member Secretary, Tripura State Legal Services Authority, Agartala (**Email: ashutosh.pandey77@aij.gov.in / Mobile No. 9436521551**) along with a copy of letter dated 02.11.2018 of the Member Secretary, Jharkhand State Legal Services Authority (JHALSA) for information and necessary action. He is requested to send his travel itinerary directly to the Member Secretary, Jharkhand State Legal Services Authority (JHALSA).
7. **Smti. Sankari Das**, Judge, Family Court, Udaipur, Gomati District (**Email: sankari.das@aij.gov.in / Mobile No. 9436544286**) along with a copy of letter dated 02.11.2018 of the Member Secretary, Jharkhand State Legal Services Authority (JHALSA) for information and necessary action. She is requested to send her travel itinerary directly to the Member Secretary, Jharkhand State Legal Services Authority (JHALSA).
8. **Sri Prakash Kumar**, Addl. Judge, Family Court, Agartala, West Tripura (**Email: prakashkumar@aij.gov.in / Mobile No. 9436479966**) along with a copy of letter dated 02.11.2018 of the Member Secretary, Jharkhand State Legal Services Authority (JHALSA) for information and necessary action. He is requested to send his travel itinerary directly to the Member Secretary, Jharkhand State Legal Services Authority (JHALSA).
9. **Smti. Mou Banerjee**, Principal Counsellor, Family Court, Udaipur, Gomati District (**Email: mou.banerjee@aij.gov.in / Mobile No. 9774190955**) along with a copy of letter dated 02.11.2018 of the Member Secretary, Jharkhand State Legal Services Authority (JHALSA) for information and necessary action. She is requested to send her travel itinerary directly to the Member Secretary, Jharkhand State Legal Services Authority (JHALSA).
10. The District Secretary, District Legal Services Authority, Gomati District, Udaipur. During absence of Smti. Mou Banerjee, Principal Counsellor, Family Court, Udaipur, Gomati District, the charge of the Principal Counsellor, Family Court, Udaipur, Gomati District shall remain with the District Secretary, District Legal Services Authority, Gomati District, Udaipur.
11. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
12. The Personal Assistant attached to the Registrar General, High Court of Tripura, Agartala.
13. The System Analyst, High Court of Tripura, Agartala with a request to upload the notification in the Official Website of the High Court of Tripura.
14. Order File.


Registrar (Judicial)